

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Application No. 268 of 2017 (SZ)
(Application No.155 of 2017 transferred from
Kochi Circuit Bench)**

Applicant(s)

A.P. Mathew,
Janasakthi, Unit President,
Ayathupadath House, Idukki Colony,
P.O. Thannikandam 685 602
Idukki District.

Vs. Respondent(s)

Chief Conservator,
Forest Department Kerala,
Vazhuthakkad, Trivandrum 695 014
and 15 others

Legal Practitioners for Applicant(s)

M/s Sheeja PD

Legal practitioners for respondent(s)

M/s E.K. Kumaresan for R1, R13, R14
M/s Rema Smirithi for R4
M/s Raju Sebastian for R11, R12

Note of the Registry	Orders of the Registrar
Order No.	Date: 20.11.2018 Applicant and counsel not present. R1, R13 & R14 counsel present. No representation for other respondents. On request for reply call on 18.12.2018 (Tmt. Meena Satheesh) Registrar